

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Co. Appeal No.02/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.10.2016

NAME OF THE PARTIES: Shri Vishnubhai Patel

V/s.
M/s. Kotak Mahindra Bank Ltd.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Order

Company Appeal No. 02/58, 59/CLB/MB/MAH/2015

Petitioner side is absent and Respondent side is also absent. Therefore, this Bench hereby lists this matter on 06.12.2016 peremptorily directing the Petitioner to appear on the date of next hearing, failing which this Application will be dismissed for default.

List this matter for hearing on 06.12.2016.

sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)